

श्री राजीव राज-1
मीनार

Declaration of Assets and Liabilities

Year 2023

I Ramanuj Ram son/daughter/wife of Late Muxafir Ram
aged 55 years, belonging to Bihar vidhansabha,
service and presently working as Office Attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Meenawan Vishwajeet Suraj Kumar

Sr. No.	Description	Self	Spouse (Name)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	2000/-	3000/-	2000/-	500/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	13600/- yearly	-	-	-	-
(v)	Motor Vehicles (Details of make, etc.)	Motorcycle	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-20gms Silver-150gms	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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17/2/23

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Pumpun Panna	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution (or) Department (s)	Amount outstanding as on 31-07-2023
(a)	(i) Loans from Banks		Rs. 100000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Personal Loan

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	CAUPR-3200F	
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	-	-
	(iii) Sales Tax (Only in case of proprietary business)	-	-
	(iv) Property Tax	-	-

C. Personal Details

Service/PAN No.:

PTS/BLA-1845

Gender:

M (M/F)

Date of Birth:

01/01/1968

(DD/MM/YY)

Class/Group:

C

(A/B/C)

Code:

Bihar Legislative Assembly

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.S.S. Bihar Secretariat Service etc.)

Home District:

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Rammanur Ram

Designation: Office Attendant

Department: Bihar Vidhan Sabha

Place:

Patna

Date:

09.12.2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.